

**Central Administrative Tribunal
Principal Bench**

**OA No.657/2015
MA No.3138/2018**

New Delhi, this the 6th day of August, 2018

**Hon'ble Ms. Nita Chowdhury, Member (A)
Hon'ble Mr. S.N. Terdal, Member (J)**

Ms. Monika
(In place of Monika Ranga)
(Aged about 24 years)
D/o Shri Bhim Singh,
R/o B-117, Arjun Park,
Najafgarh, New Delhi-110043.

...Applicant

(None)

Versus

1. South Delhi Municipal Corporation,
(Through its Commissioner),
9th Floor Dr. S.P.M. Civic Centre,
Minto Road, New Delhi-110002.
2. Delhi Subordinate Services Selection Board,
(Through Secretary)
3rd Floor, U.T.C.S. Building,
Institutional Area,
Vishwas Nagar,
Shahdara, Delhi-25.
3. North Delhi Municipal Corporation,
(Through It's Commissioner),
4th Floor, Dr. S.P.M. Civic Centre,
Minto Road, New Delhi-110002.
4. East Delhi Municipal Corporation,
Through It's Commissioner
419, Udyog Sadan,
Patparganj Industrial Area,
New Delhi-110096.

...Respondents

(By Advocates : Ms. Ritika Chawla
Ms. Anupama Bansal
Shri Vaibhav Gaumal for Shri Gyanendra Singh)

ORDER (ORAL)**Ms. Nita Chowdhury, Member (A) :**

Nobody appears for the applicant. Learned counsels for respondents are present.

2. The applicant has moved an MA No.3138/2018, requesting for withdrawal of the OA No.657/2015. In view of the averments made in the MA, the same is allowed and consequently, the OA No.657/2015, is dismissed as withdrawn. No costs.

(S.N. Terdal)
Member (J)

(Nita Chowdhury)
Member (A)

‘rk’